

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 191 OF 2019 &
IA NOS. 917, 1046 & 1099 of 2019**

Dated : 23rd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**M/s Pinnacle Renewable Energy Private LimitedAppellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sourav Roy
Mr. Ruchir Ranjan Rai
Mr. Harsh Anand
Mr. Gaurav Majumdar

Counsel for the Respondent(s) : Mr. C.K.Rai
Mr. Sachin Dubey for R-1

Mr. Raghvendra Singh, AG for UP
Md. Altaf Mansoor for R-2

Mr. Puneet Chandra
Mr. Rishab for R-4

ORDER

Rejoinder to affidavit as well as main appeal shall be filed by next date of hearing with advance copy to other side.

List the matter on **06.08.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**